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## IN THE HIGH COURT OF DELHI AT NEW DELHI

O.M.P.(I) (COMM.) 10/2024 & I.A. 1552/2024 (for clarification +of order dated 09.01.2024) MAYA NIRULA ..... Petitioner

versus

**ARJUN NIRULA** OMP (ENF.) (COMM.) 24/2024 +MAYA NIRULA

**ARJUN NIRULA** 

..... Respondent

..... Decree Holder

versus

..... Judgement Debtor

## Appearances:

Mr. Sambit Nanda, Ms. Samaya Khanna, Advocates for Maya Nirula. Ms. Shyel Trehan, Ms. Chand Chopra, Mr. Vignesh Raj, Mr. Ajay K. Sharma, Mr. Yati, Mr. Sahid Malhotra, Advocates for Arjun Nirula. **CORAM:** 

## HON'BLE MR. JUSTICE PRATEEK JALAN ORDER 20.02.2024

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At joint request of learned counsel for the parties, they are referred 1. to mediation before Samadhan, Delhi High Court Mediation and Conciliation.

2. List before the learned Mediator on 23.02.2024.

3. The parties may make a request to the convener to appoint a senior mediator.

List before the Court on 07.03.2024. 4.

PRATEEK JALAN, J

FEBRUARY 20, 2024/'Bhupi'/

This is a digitally signed order.

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